

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO. 39(ND)2013  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. R.VARADHARAJAN  
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.05.2017

NAME OF THE COMPANY

Ajay Nagrath & Ors.  
V/s  
Rajit Power Ltd. & Ors.

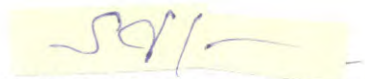
SECTION OF THE COMPANIES ACT: 397/398

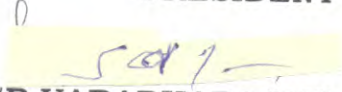
**S.NO.      NAME      DESIGNATION      REPRESENTATION      SIGNATURE**

1.	Hemant Sharma Adv	}	Petitioner	
2.	Rakesh Agarwal Adv			

**ORDER**

For Order, see C.P. No. 41(ND)/2013.

  
(CHIEF JUSTICE M.M.KUMAR)  
PRESIDENT

  
(R.VARADHARAJAN)  
MEMBER(JUDICIAL)

05.05.2017  
V.Sethi